

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 224
CP 21 of 2020

Order under Section 169 of Co.Act, 2013

IN THE MATTER OF:

Kishorbhai Shankarlal Patel & Ors
V/s
Anil Shankarlal Patel & Ors

.....Applicant

.....Respondent

Order delivered on ..14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Viral Shah, Adv.
For the Respondent : Mr. Kiran Shah, FCA

ORDER

Pleadings are complete.

Matter stands adjourned to 11.05.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)